

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1716 OF 2004

C.S.I.R. & ORS.

Appellant (s)

VERSUS

RAMESH CHANDRA AGRAWAL & ANR.

Respondent(s)

(With office report)

WITH

Civil Appeal NO. 1718 of 2004 (With office report)

Civil Appeal NO. 1717 of 2004 (With office report)

Civil Appeal NO. 1719 of 2004
(With appln. for directions and with office report)

Civil Appeal NO. 1720 of 2004 (With office report)

Civil Appeal NO. 1721 of 2004 (With office report)

Civil Appeal NO. 1722 of 2004 (With office report)

Civil Appeal NO. 1723 of 2004 (With office report)

Civil Appeal NO. 1724 of 2004 (With office report)

Date: 16/07/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s) Mr. P.S. Patwalia, Sr.Adv.

Mr. Praveen Swarup,Adv.
Mr. Aman Preet Singh Rahi,Adv.
Mr. Devesh Tripathi,Adv.

For Respondent(s) Mr. Jaideep Gupta, Sr.Adv.

Nos.2 to 6 Mr. Mukesh Verma,Adv.
Mr. Satya Mitra Garg,Adv.
Mr. Yash Pal Dhingra,Adv.

For Respondent No.1

Mr. Vijay Kumar,Adv.
Mr. Vishwajit Singh,Adv.
Mr. M.P. Shorawala,Adv.

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Ms. Mridula Ray Bharadwaj,Adv.

Mr. R.C. Verma,Adv.

Caveator-in-person.

Respondent-in-person

UPON hearing counsel the Court made the following
ORDER

Mr. P.S. Patwalia, learned senior counsel appearing on behalf of the appellants made arguments from 2.45 p.m. and concluded at 3.25 p.m. when the Court rose for the day. The matter remained part-heard.

(A.S. BISHT)
MASTER

COURT MASTER

(PUSHAP LATA BHARDWAJ) COURT